

HIGH COURT OF DELHI, NEW DELHI
[THE SECRETARIAT, COMMITTEE FOR DESIGNATION OF SENIOR ADVOCATES]

NOTICE

No. 453 /SAS/DHC

Dated: 08-10-2020

REGARDING : DESIGNATION OF SENIOR ADVOCATES

In continuation of the notice dated 30.09.2020 on the above subject, it is hereby notified that in view of unforeseen circumstances, the interviews/interactions scheduled to be held on 08.10.2020 and 09.10.2020 have been deferred by the Hon'ble Committee. The fresh schedule, in place thereof, shall be notified shortly.

Sd/-

(K.K. BHATI)

Registrar,


The Secretariat, Committee for Designation of Senior Advocates

Endst. No. 13403-09 / SAS/DHC

Dated: 08-10-2020

Copy (to be forwarded through digital mode) for information and necessary action :-

1. The Secretary, Bar Council of India, 21, Rouse Ave Institutional Area Rd, near Bal Bhawan, Rouse Avenue, Mata Sundari Railway Colony, Mandi House, New Delhi, Delhi 110002.
2. The Hony. Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Road, New Delhi-110049
3. The Hony. Secretary, Delhi High Court Bar Association (with a request to place the notice on the Notice Board of the Association).
4. The Secretaries of all District Court Bar Associations of Delhi (with a request to place the notice on the Notice Board of the Association).
5. Joint Director (IT) - with request to publish the Notice on the website of this Court.
6. Notice Boards.
7. All concerned.


(Kaushlya Verma)
Joint Registrar

The Secretariat, Committee for Designation of Senior Advocates